

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/194 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the January, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/GLP/2022/26 dtd. 10.01.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 12.01.2022 till the morning of 17.01.2022**, as prayed for. The in-charge District & Sessions Judge, Goalpara and in his absence, the next senior most Judicial officer at the station shall remain in charge of his Court and office in his absence

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/195/A, dated

Copy to:

1. The District & Sessions Judge, Goalpara.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

Sd/- 18/1/22
Rda